

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11183/2018

K.M. SHAJI

Appellant(s)

VERSUS

M. V. NIKESH KUMAR & ORS.

Respondent(s)

IA No. 9888/2019 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 124608/2020 - EARLY HEARING APPLICATION  
IA No. 166899/2018 - EX-PARTE STAY  
IA No. 14161/2019 - EXEMPTION FROM FILING O.T.  
IA No. 167069/2018 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 249/2019 (XI-B)

Ready

FOR STAY APPLICATION ON IA 5769/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA  
15110/2019

IA No. 15110/2019 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 5769/2019 - STAY APPLICATION

C.A. No. 1230/2019 (XI-B)

IA No. 40042/2020 - EARLY HEARING APPLICATION

Date : 28-01-2026 These matters were called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Mr. Nikhil Goel, Sr. Adv.  
Mr. Haris Beeran, Adv.  
Mr. Azhar Asees, Adv.  
Mr. Anand B Menon, Adv.  
Ms. Pallavi Pratap, AOR

Mr. P. V. Dinesh, Sr. Adv.  
Ms. Anna Oommen, Adv.  
Ms. Anne Mathew, AOR

For Respondent(s) : Ms. Pallavi Pratap, AOR

Mr. P. V. Dinesh, Sr. Adv.  
Ms. Anna Oommen, Adv.  
Ms. Anne Mathew, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 29.01.2026.

(B. LAKSHMI MANIKYA VALLI)  
COURT MASTER (SH)

(DIVYA BABBAR)  
COURT MASTER (NSH)